that the Government before formulating any view should know the views of Par liament

SHRI B N ANTANI Before I put the question I would request the hon ble Minister not to take my supplementary as a frivolous supplementary or a supplementary in a lighter vein I would like to know whether if a member belonging to a certain political group defects under induce ment from the opposite party and joins that party and if that inducement is not fulfilled and on account of that he rejoins the group he will be considered to be a defector

SHRI Y B CHAVAN Sir in the case of a defector there are many permutations and combinations. I think this definition does not contemplate those permutations and combinations.

SHRIB K P SINHA Madam in view of the fact that the definition given by the hon ble Minister contemplates that only a voluntary change of party will be treated as defection could not this definition give a great handle to large scale indiscipline in the parties because if a man is likely to get some advantage by crossing over he will create indiscipline in his party. He will get expelled and then become a Minister

SHRIY B CHAVAN No no Volun tarily does not mean anything clsc. I do not know how such a situation arises

SHRI N, SRI RAMA REDDY I would take to know whether it is not wisdom to leave it to the people to judge it for them selves and make it possible for conventions to be developed on a popular scale as is being done in mature democracies that whoever defects will have to be condemned by the people That will be more forceful than legislation Legislation for everything in this country is thought of even when people are not with us To develop public opinion is more important than legislation. Does the Government think sor

THE DFPUTY CHAIRMAN This is a suggestion for action

SHRI N SRI RAMA REDDY It is not a suggestion for action I have asked a que tion whether the Government thinks it

better to develop conventions instead of having legislation for each and everything

SHRI \ B CHAVAN If the hon ble Member reads the report carefully he will find the answer

*320 [The questioner (Shri A D Mani) was absent For answer vide col 2831 infra]

तकनीकी शिक्षा के बारे में पुस्तक

*321 श्रीराम सहाय: क्या शिक्षा तथा युवा सेवा मत्री यह बताने की कृपा करेगे कि

- (क) 1886 से 1907 के वर्षी में तकनीकी शिक्षा के विकास से सम्बन्धित पुस्तक का जो खण्ड 4 प्रेंस में था, क्या वह प्रकाशित हो गया है, ग्रीर
- (ख) राज्यों में तकनीकी शिक्षा के विकास के बारे में जो खण्ड तैयार किया जा रहा था, वह कब तक तैयार हो जायेगा ग्रौर उन्होंने कितना रिकार्ड कहा-कहा से प्राप्त या एकवित कर लिया है?

† BOOK ON FLCHNICAL EDUCATION

- *321 SHRI RAM SAHAI Will the Minister of FDUCATION AND YOUTH SERVICES be pleased to state
- (a) whether Volume IV of the book on the development of technical education from the year 1886 to the year 1907 which was in press has been published and
- (b) by when the Volume on the development of technical education in the States which was under preparation will be ready and what are the details of the records and the places from which they have been obtained or collected?

IHF MINISTER OF FDUCATION AND YOUTH SERVICES (PROF V & R V RAO) (a) No, Madam The Volume IV is expected to be brought out in June 1969. The entire Volume has been printed, except for the Index for which print order has been given

^[] English translation

(b) The Volume on the Development of Technical Education in the Provinces, which is now under preparation is likely to be ready by the end of 1970. So far selections have been made from records relating to the Provinces of Punjab (1860—1907). Madras (1850—1905). Bombay (1880—1907). A list of documents relating to North Provinces and Oudli (1860—1904) has also been compiled. All this material has been collected from icco ds available in the National Archives of India.

Oral Answers

†[शिक्षा तथा युवा सेवा मंत्री (प्रो० वी० के० ग्रार० वी० राव) (क) जी नहीं। ग्राशा की जाती है कि खण्ड 4 जून, 1969 में प्रकाशित हो जाएगा। मूचकाक के ग्रांतिरक्त, जिसके लिए छपाई हेतु ग्रांदेश दे दिए गए है, सम्पूर्ण खण्ड मुद्रित किया जा चुका है।

(ख) प्रान्तो मे तकनीकी शिक्षा के विकास पर जो खण्ड तैयार किया जा रहा है, सभवत वह 1970 के ग्रन्त तक तैयार हो जाएगा। ग्रब तक पजाब (1860–1907), मद्राम (1850–1905) बम्बई (1880–1907) प्रान्तो से सबधित ग्रिभलेखो से चयन कर लिए गए हैं। उत्तर प्रान्त तथा ग्रवध (1860–1904) से सबधित दस्तावेजो की सूची भी तैयार कर ली गई है। इस सभी सामग्री का सकलन, भारत के राष्ट्रीय ग्रभिलेखागार मे उपलब्ध ग्रभिलेखो से किया गया है।

श्री राम सहाय: क्या मैं माननीय मन्नी जी से यह जान सक्गा कि (ए) और (बी) के विषयों में क्या अन्तर है ^२ दूसरे ये पुस्तके कब तक मार्केट में एवेलेबिल हो सकेगी और किस मूल्य पर एवेलेबिल हो सकेगी, क्या इसके बारे में आप कोई जानकारी दें सकेगे ^२

PROF V K R V RAO I will find out Madam, whether they are available in the market or not Regarding the contents of the volume I can give the hon ble Member an answer But it is too long Volume I consists of two notes on the state of education in India compiled by A M Monteath in 1862 and 1867, and pair II on Education in British India prior to 1854 and in 1870—71 by A P Howell

Volume II deals with development in University Education (1860—87) being the period covering the events leading to the establishment of the Universities of Punjab (now in Pakistan) and Allahabad and in cluding the papers relating to passing of Honorary Degrees Act I of 1884

Selections from Fducational Records Pt II (1840—59) edited by J A Richev is a reprint and deals with the period during which provincial systems of education were evolved

Volume IV is mainly based on MacDon nell's note (1886) and Buck's Report (1901) on technical education in India. If he wants more details I can give it but it is a long thing

श्री मानसिंह वर्मा क्या माननीय मती जी यह बता सकेंगे कि यह पुस्तक किस भाषा में निकल रही है, अग्रेजी में अथवा हिन्दी में यदि अग्रेजी में है तो क्या इसका हिन्दी अनुवाद उपलब्ध हो सकेंगा?

PROF V K R V RAO Madam I believe they are being published in English at the moment regarding the question of their being published in Hindi I shall look into the matter

ARC REPORTS

*322 SHRI R P KHAITAN Will the Minister of HOME AFFAIRS be pleased to state

- (i) whether it is a fact that the Administrative Reforms Commission has submitted a number of reports to Government and
- (b) the extent to which Government propose to implement the recommendations made in the said reports?

^{†[]} Hindi translation